

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/6979 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, rd22 August, 2024.

Sub:- **Casual leave along with station leave permission.**

Ref:- No. HC (IB)-VIG/01/2024/472-75 Dated the 13th August, 2024.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted **1 (one) day casual leave on 16.08.2024 along with station leave permission, w.e.f. 15.08.2024 (Thursday) afternoon to 18.08.2024 (Sunday) evening.** A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/6980-6981 /A, dated , 22-08-24

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority,
Itanagar.

✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]